

**IN THE NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH – 1
VC AND PHYSICAL (HYBRID) MODE
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON
08-05-2024 AT 10:30 AM**

RCP (IBC) No. 3/9/HYD/2024
u/s. 9 of IBC, 2016

IN THE MATTER OF:

Divyajyothi Engineers & Contractors Pvt Ltd

...Operational Creditor

AND

Aditya Housing & Infrastructure
Development Corporation Pvt Ltd

...Corporate Debtor

C O R A M:-

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)
SH. CHARAN SINGH, HON'BLE MEMBER (TECHNICAL)**

ORDER

Learned Counsel Mr Maharshi Viswaraj, for Corporate Debtor present physically.

Learned Counsel Mr Rekhala Prbhakar, for Operational Creditor present through Video Conference.

Further arguments not advanced stating that the matter is very likely to be settled. Hence arguments closed. **For reporting settlement or for orders on 31.05.2024.**

Sd/-

MEMBER (T)

Sd/-

MEMBER (J)